

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.205
C.P.(CAA)/23(AHM)2024
in
CA(CAA)/62(AHM)2023

Proceedings under Section 230-232 of Co.Act,2013

IN THE MATTER OF:

Tatvic Analytics Private Limited
Tatvic Digital Analytics Private Limited

.....Applicant

.....Respondent

Order delivered on: 27/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Navin Pahwa, Sr. Adv. a.w Ms Pragati Bansal, Adv.
For the Income Tax : Ms. Kinjal Vyas, Adv. for Ms. Maithili Mehta, Adv.
For the RD : Mr. Shiv Pal Singh
For the RoC : Ms. Rupa Sutar, Dy. Roc

ORDER

Ld. Counsel for the applicant submitted that they have received the report from RD office and seeks time to file reply to the same. Ld. Counsel for the Income Tax Department is directed to file reply within one-week.

List for further consideration on 01.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)